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Title : Introduction and passing of the Appropriation (No. 5) Bill, 2010.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11."

*The motion was adopted.*

SHRI PRANAB MUKHERJEE: I introduce\*\* the Bill.

..â€¡ (Interruptions)

MADAM SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRI PRANAB MUKHERJEE: I beg to move\*\*:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11, be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11, be taken into consideration."

*The motion was adopted.*

..â€¡ (Interruptions)

MADAM SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

SHRI PRANAB MUKHERJEE: I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is :

"That the Bill be passed."

*The motion was adopted.*

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